

**GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1879
TO BE ANSWERED ON- 30/07/2026**

PROGRESS UNDER PM-JANMAN

1879. DR. VINOD KUMAR BIND:

SHRI PRATAP CHANDRA SARANGI:

SHRI HASMUKHBHAI SOMABHAI PATEL:

SHRI DHAVAL LAXMANBHAI PATEL:

Will the Minister of Tribal Affairs be pleased to state:

(a) the progress made under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for the development of Particularly Vulnerable Tribal Groups (PVTGs) across the country, State/UT-wise;

(b) the details of interventions undertaken under the Mission in the areas of housing, health, education, drinking water, road connectivity and sustainable livelihoods for PVTG habitations in the country, State/UT-wise particularly the tribal regions of South Gujarat;

(c) whether the Government has identified any additional PVTG habitations for coverage under PM-JANMAN in the country including Gujarat and if so, the details thereof; and

(d) the progress made since the launch of PM-JANMAN Scheme in implementation of infrastructure and basic service delivery projects under the Mission and the impact thereof on the socio-economic development of PVTGs including the number of beneficiaries covered, State/UT wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (d): Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) was launched by the Hon'ble Prime Minister on 15th November, 2023 for the socio-

economic development of the 75 Particularly Vulnerable Tribal Group (PVTG) communities residing in 18 States including Gujarat and one Union Territory.

The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities. These objectives are being met through 11 interventions implemented by 9-line Ministries. The details of the benefits given under PM JANMAN, as on 30.06.2026, Ministry-wise & State-wise and District-wise in Gujarat, are given at **Annexure I**. The progress so made under the abhiyan has contributed to the socio-economic development of PVTGs through improvement in basic amenities and livelihood opportunities.

Ministry of Tribal Affairs through the State Governments/UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations covered under PM JANMAN. Based on the data captured, State/UT-wise, PVTG villages, habitations and population is tabulated at **Annexure II**. The actual number beneficiaries to be covered under the abhiyan is subjected to eligibility criteria of specific guidelines of concerned interventions as per norms approved.

Annexure – I

Annex referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 1879 for answer on 30.07.2026 raised by Dr. Vinod Kumar Bind, Shri Pratap Chandra Sarangi, Shri Hasmukhbhai Somabhai Patel and Shri Dhaval Laxmanbhai Patel regarding “Progress under PM-JANMAN”

The details of progress of interventions under PM JANMAN State-wise (as on 30.06.2026)*

S. No.	Name of State	MoRD (PMA Y-G)		MoRD (PMG SY)		MoJS (JJM)		MoHFW (NRHM)	MoWCD (POSHAN 2.0)		MoE (SSA)	
		Houses Sanctioned (Hs)	Completed (Hs)	Roads sanctioned (in KM)	Completed (in KM)	Sanctioned Villages	Saturated Villages	MMUs sanctioned & Operational	AWCs sanctioned	AWCs Operational	Sanctioned (No.)	Work Completed (No.)
1	ANDHRA PRADESH	43593	9655	868.954	159	1965	409	142	192	73	87	5
2	BIHAR	964	0	0.00	0	35	35	0	59	58	15	0
3	CHHATTISGARH	33847	22907	2,901.95	1,796	1422	500	61	191	191	40	0
4	GUJARAT	13641	10215	1.550	2	572	572	38	67	67	13	2
5	JHARKHAND	36630	13706	1,204.94	40	2418	490	70	495	358	39	2
6	KARNATAKA	1056	90	63.756	23	447	228	26	23	23	7	1
7	KERALA	1301	63	0.00	0	96	1	30	5	5	4	0
8	MADHYA PRADESH	189574	145251	2,221.76	755	4829	2409	66	704	704	106	0
9	MAHARASHTRA	54095	27425	54.995	3	2767	1579	87	178	178	25	2
10	MANIPUR	2145	0	35.22	0	27	2	0	75	75	6	0
11	ODISHA	41099	33169	211.141	113	1196	615	72	89	89	76	0
12	RAJASTHAN	23123	14652	81.237	46	337	47	8	51	51	21	2
13	TAMIL NADU	13066	9541	10.96	0	1537	1387	133	55	55	8	2

14	TELANGANA	8926	0	66.975	8	306	306	37	85	85	16	1
15	TRIPURA	17210	17045	268.492	3	258	28	6	221	221	32	1
16	UTTAR PRADESH	145	144	0.00	0	7	7	2	1	1	2	0
17	UTTARAKHAND	2139	1997	0.00	0	117	96	37	7	7	3	1
18	WEST BENGAL	0	0	0.00	0	418	86	16	0	0	0	0
19	ANDAMAN & NICOBAR	0	0	0.00	0	2	2	0	0	0	0	0
GRAND TOTAL		482554	305860	7991.93	2948	18756	8799	831	2498	2241	500	19

S. No.	Name of State	MoP (RDSS)		MNRE		MoC (DoT-USOF)		MoTA			
		HHs Sanctioned	HHs Electrified	HHs Sanctioned	HHs Electrified	Habitation planned for coverage	Habitation covered	MPCs sanctioned	MPCs completed	VDVKs sanctioned	Business Started
1	ANDHRA PRADESH	25253	24925	1704	1239	1659	1402	125	114	73	73
2	BIHAR	0	0	0	0	0	0	7	0	0	0
3	CHHATTISGARH	7336	7160	1490	737	345	126	75	37	16	16
4	GUJARAT	6626	6626	0	0	51	41	39	19	21	21
5	JHARKHAND	12444	11415	2182	2182	690	568	113	46	35	35
6	KARNATAKA	1662	1546	179	179	36	27	74	42	33	21
7	KERALA	345	135	98	88	49	33	15	4	8	7
8	MADHYA PRADESH	30216	26164	1370	1193	217	99	125	98	83	83
9	MAHARASHTRA	9248	9216	0	0	430	343	121	118	40	40
10	MANIPUR	0	0	0	0	0	0	11	11	2	2
11	ODISHA	5738	5141	0	0	511	320	74	60	66	49

12	RAJASTHAN	16023	16023	0	0	4	3	18	14	51	51
13	TAMIL NADU	10847	7025	0	0	167	122	60	43	37	29
14	TELANGANA	3914	3884	126	126	103	50	73	46	25	25
15	TRIPURA	12282	11713	1703	1703	65	57	50	23	30	30
16	UTTAR PRADESH	316	195	0	0	5	2	5	5	5	3
17	UTTARAKHAND	669	669	0	0	2	1	15	12	9	5
18	WEST BENGAL	3372	3372	0	0	12	3	0	0	5	0
19	ANDAMAN & NICOBAR	0	0	0	0	1	1	0	0	1	1
GRAND TOTAL		146291	135209	8852	7447	4347	3198	1000	692	540	491

*as per the information provided by the concerned Ministries/Department.

The details of progress of interventions under PM JANMAN District-wise in Gujarat (as on 30.06.2026)*

S. No.	Name of District	MoRD(PM AY-G)		MoRD (P MGSY)		MoJS		MoH FW	DoSEL		MoWCD	
		Houses Sanctioned	Houses Completed	Roads sanctioned (in KM)	Roads completed (in KM)	No of Villages Sanctioned	No of Villages Saturated	MM Usanctioned & Operational	Hostels sanctioned (No.)	Completed (No.)	No of AWCs sanctioned	No of AWCs Operational
1	Ahmedabad	1293	931	0	0	6	6	2	0	0	1	1
2	Amreli	3	3	0	0	5	5	2	0	0	1	1
3	Bharuch	97	66	0	0	6	6	2	0	0	0	0
4	Bhavnagar	0	0	0	0	2	2	1	0	0	1	1
5	Botad	0	0	0	0	18	18	0	0	0	0	0
6	Dangs	121	102	0	0	16	16	1	1	0	5	5

7	Devbhumi Dwarka	0	0	0	0	5	5	1	0	0	5	5
8	Gir Somnath	32	28	0	0	22	22	1	0	0	3	3
9	Jamnagar	0	0	0	0	1	1	1	0	0	1	1
10	Junagadh	5	5	0	0	4	4	1	0	0	0	0
11	Morbi	0	0	0	0	2	2	0	0	0	0	0
12	Narmada	834	675	0	0	46	46	6	2	0	3	3
13	Navsari	361	312	0	0	111	111	2	3	0	0	0
14	Porbandar	0	0	0	0	0	0	1	0	0	0	0
15	Rajkot	0	0	0	0	2	2	0	0	0	4	4
16	Sabar Kantha	121	77	1.55	2	11	11	2	0	0	4	4
17	Surat	798	658	0	0	81	81	5	0	0	4	4
18	Surendranagar	2874	2224	0	0	8	8	1	0	0	5	5
19	Tapi	2285	1239	0	0	115	115	4	3	1	9	9
20	Valsad	4817	3895	0	0	129	129	5	4	1	21	21

S. No.	Name of District	DoT		MoP		MnRE		MoTA			
		No of PVT G Habitations Sanctioned for coverage	No of PVT G Habitations covered	HHs sanctioned	HHs Electrified	HHs sanctioned	HH Electrified	No of MPCs sanctioned	No of MP Cs work completed	No of VDV Ks sanctioned	No of VDV Ks business started
1	Ahmedabad	0	0	306	306	0	0	0	0	0	0
2	Amreli	0	0	0	0	0	0	0	0	0	0
3	Bharuch	1	1	121	121	0	0	0	0	2	2
4	Bhavnagar	0	0	0	0	0	0	0	0	0	0
5	Botad	0	0	0	0	0	0	0	0	0	0
6	Dangs	0	0	48	48	0	0	0	0	4	4

7	Devbhumi Dwaraka	0	0	0	0	0	0	0	0	0	0
8	Gir Somnath	0	0	95	95	0	0	0	0	0	0
9	Jamnagar	0	0	19	19	0	0	0	0	0	0
10	Junagadh	0	0	0	0	0	0	0	0	0	0
11	Morbi	0	0	0	0	0	0	0	0	0	0
12	Narmada	3	1	575	575	0	0	4	2	2	2
13	Navsari	2	2	581	581	0	0	1	1	3	3
14	Porbandar	0	0	0	0	0	0	0	0	0	0
15	Rajkot	0	0	20	20	0	0	0	0	0	0
16	Sabar Kantha	2	2	39	39	0	0	3	2	0	0
17	Surat	3	3	1121	1121	0	0	0	0	2	2
18	Surendranagar	0	0	838	838	0	0	0	0	0	0
19	Tapi	8	7	1972	1972	0	0	22	10	2	2
20	Valsad	32	25	891	891	0	0	9	4	6	6

*as per the information provided by the concerned Ministries/Department.

Annexure – II

Annex referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 1879 for answer on 30.07.2026 raised by Dr. Vinod Kumar Bind, Shri Pratap Chandra Sarangi, Shri Hasmukhbhai Somabhai Patel and Shri Dhaval Laxmanbhai Patel regarding “Progress under PM-JANMAN”

Numbe of PVTG villages, habitations and PVTG population based on the mobile application-based habitation survey by State Governments / UT Administrations/department.

S.No	Name of State	No. of Villages	No. of PVTG habitations	PVTG HHs	PVTG Population
1	Andaman & Nicobar Islands	2	2	59	191
2	Andhra Pradesh	2090	4166	150816	522285
3	Bihar	38	48	2037	8839
4	Chhattisgarh	1463	2198	67810	234986
5	Gujarat	601	1009	32162	153524
6	Jharkhand	2605	3647	98866	403667
7	Karnataka	482	761	16068	57605
8	Kerala	100	604	8494	29537
9	Madhya Pradesh	5182	6117	367273	1385266
10	Maharashtra	2883	4284	165542	674918
11	Manipur	28	46	7295	44694
12	Odisha	1305	1762	73092	312654
13	Rajasthan	409	488	38982	147020
14	Tamil Nadu	1742	2915	88919	367651
15	Telangana	316	575	17967	65953
16	Tripura	282	1267	66150	275454
17	Uttar Pradesh	7	8	815	3527
18	Uttarakhand	133	205	14287	95870
19	West Bengal	428	495	19991	68720
Grand Total		20096	30597	1236625	4852361
